

**OFFICE OF THE COMMISSIONER OF CUSTOMS (II)
AIRPORT SPECIAL CARGO COMMISSIONERATE,
SAHAR, ANDHERI (EAST), MUMBAI – 400 099.**

F. No.: AIR CUS/50/CC/382/2011

Dated: 29.03.2017

PUBLIC NOTICE NO. 29/2017

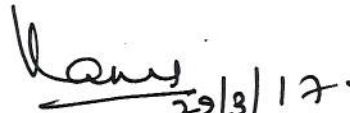
**Sub:- Implementation of Second Phase of Express Cargo Clearance System (ECCS)
at Courier Terminal, Sahar, Mumbai.**

Attention of the trade, Courier Companies and Custom Brokers is invited to the Public Notice No.25/2016 dated 23.12.2016 on "Implementation of Express Cargo Clearance System (ECCS) at Courier Terminal, Sahar, Mumbai".

As notified vide the said Public Notice, the first phase of automation covering clearance of goods covered under CBE-XI and CBE-XII was launched w.e.f. 05.01.2017. In the second phase automation of clearance of dutiable import covered under Courier Bills of Entry XIII and XIV will be undertaken w.e.f. 31st March, 2017 at the Courier Terminal, Mumbai on a pilot basis. In this regard the procedures as notified vide Public Notice No.25/2016 dated 23.12.2016 shall apply to the clearance of dutiable import at the Courier Terminal, Mumbai.

In the initial stages, the pilot run would only include identified flights which shall be notified separately while remaining shipments would continue to be cleared manually. Once the ECCS application becomes stable all flights shall be cleared through ECCS whereafter manual clearance of import consignments at the Courier Terminal, Mumbai shall be permitted only in exceptional circumstances with the prior approval of Commissioner of Customs, APSC.

Any difficulty in the implementation of this Public Notice should be reported to the Additional Commissioner of Customs /Jt. Commissioner of Custom, Courier Terminal, Airport Special Cargo Commissionerate, Mumbai.


COMMISSIONER OF CUSTOMS
AIRPORT SPECIAL CARGO